

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL

B.N .SUJATHA

PRL.SENIOR CIVIL JUDGE

Cause List Date: 13-07-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>11:00 A.M - 12:00 P.M</u>				
HEARING ON IA				
1	O.S. 705/2014 (SUMMONS) IA/1/2014		Sulochana Bai Vs Mahadeva Rao	H M S
2	O.S. 937/2014 (SUMMONS)		Ashok Gupta Vs Ms Sindsor Gardens Pvt. Ltd.	A S Gupta
3	O.S. 463/2015 (SUMMONS) IA/1/2015		Akkyamma alias Narayanamma Vs Ranemma	Ravanna
4	O.S. 1474/2018 (SUMMONS)		Moin Khan alias Moinuddin Khan Vs Krishnappa B M	S A Wajid
5	O.S. 1562/2012 (ARGUMENTS.) IA/1/2012		Kurshid Unnisa alias Khurshid begum Vs Mohammed Fazil alias farusabi	K.Chandranath Ariga
6	O.S. 1900/2018 (JUDGEMENT.) IA/1/2018 IA/2/2018		GEETHA THOMAS MURICKAN Vs MUTHUKUMAR DALAVAYI	NANDA KUMAR C K
Cases listed below are adjourned due to Covid 19				
7	O.S. 1450/2017 (ISSUES.) IA/1/2017	17-07-2020	Hanumantharayappa C Vs Padma K	M G R
8	O.S. 279/2011 (EVIDENCE.)	13-08-2020	MUNIYAPPA` Vs RAMESH BABU AND OTHERS	GOVINDA SWAMY SIDDANOORU VISHWANATHA
9	O.S. 344/2014 (EVIDENCE.) IA/1/2014	13-08-2020	Sampath Kumar Vs Krishnamma	Suresh Subbaiah
PLNTF EVIDENCE				
10	O.S. 284/2011 (EVIDENCE.)	13-08-2020	MUTHARAYAPPA Vs RAMESH BABU.G	GOVINDA SWAMY D-1 TO 8 - SRI. SIDDANANDA VISHWANATHA
11	O.S. 289/2011 (EVIDENCE.)	13-08-2020	NARAYANASWAMY Vs RAMESH BABU AND OTHERS	GOVINDA SWAMY EXPARTY

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL

B.N .SUJATHA

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Cause List Date: 13-07-2020

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12	O.S. 257/2012 (EVIDENCE.) IA/1/2012	13-08-2020	CHELUVAMURTHY Vs RAMAIAH	RAGHAVENDRA.K MTD
13	O.S. 484/2013 (EVIDENCE.) IA/1/2013	13-08-2020	Shankarappa.H.K Vs Kunjappa	A.G.Nagaraj
14	O.S. 1373/2013 (EVIDENCE.) IA/1/2013	13-08-2020	Bhagyamma Vs Venkata Swamy	Shivapannalkar
15	O.S. 1557/2013 (EVIDENCE.) IA/1/2013 IA/2/2013	13-08-2020	Ramakrishna D Vs Hanumanthappa	D A Shivakumar
16	O.S. 1039/2014 (EVIDENCE.) IA/1/2014	13-08-2020	Pillappa Vs Kempanna	Ravi Kumar
17	O.S. 1408/2014 (EVIDENCE.) IA/1/2014	13-08-2020	Gowramma Vs Appayanna	Srinivasa Gowda
18	O.S. 1226/2012 (EVIDENCE.) IA/1/2012	17-08-2020	Shanthamma Vs Sidda Reddy.R	S.MUNIRAJU
CROSS EXAMINATION OF DW				
19	O.S. 202/2014 (EVIDENCE.) IA/1/2014	17-08-2020	Krishna R Vs Palani J	Prabhakar
CROSS EXAMINATION OF PW				
20	O.S. 38/2012 (EVIDENCE.)	17-08-2020	MUNIVENKATAMMA Vs REVANNA	P PMS
21	O.S. 408/2012 (EVIDENCE.)	17-08-2020	GALAMMA @ GALI HANUMAKKA Vs RAJESH.G.S	K.L. SUJAYA
22	O.S. 443/2012 (EVIDENCE.) IA/1/2012	17-08-2020	SRINIVASA Vs SRINIVASA REDDY.B	C.RAVIKUMAR
23	O.S. 1299/2013 (EVIDENCE.) IA/1/2013	17-08-2020	Chinnappa Vs Thirumala Shetty	R. Lokesh
24	O.S. 1312/2013 (EVIDENCE.) IA/1/2013	17-08-2020	A.J. Shashikala Vs Revamma	HAJIRA BI
25	O.S. 1503/2013 (EVIDENCE.) IA/1/2013	17-08-2020	Basavaraju A S Vs Shivakumar A V	S Sonnegowda

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
B.N .SUJATHA
PRL.SENIOR CIVIL JUDGE
Cause List Date: 13-07-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
26	O.S. 475/2014 (EVIDENCE.) IA/1/2014	17-08-2020	Jyothi M A Vs Kempegowda M	B E Sridhar
27	O.S. 622/2014 (EVIDENCE.) IA/1/2014	17-08-2020	Sridhar G Vs Lokesh B S	P Suresh
28	O.S. 1089/2014 (EVIDENCE.) IA/1/2014	17-08-2020	Marakka Vs Karagappa R K	S K Srinivas
DEFN EVIDENCE				
29	O.S. 268/2012 (EVIDENCE.) IA/1/2012	17-08-2020	VENKATARADRI.B.N. Vs GAYATHRIAMMA	D.S. MALI PATIL
PLNTF EVIDENCE				
30	O.S. 1972/2014 (EVIDENCE.)	09-09-2020	Yashodamma Vs Shivanna K	Y N S R
31	O.S. 349/2015 (EVIDENCE.) IA/1/2015	09-09-2020	Patalamma Vs Patalappa T alias Chikkapatalappa	T.S.RAVINDRA KUMAR
32	O.S. 811/2015 (EVIDENCE.) IA/1/2015	09-09-2020	Dakshayini Vs Rathnamma	K K V
33	O.S. 1622/2015 (EVIDENCE.) IA/1/2015	09-09-2020	Jayamma Vs Huchamma	RAJANNA
34	O.S. 1750/2015 (EVIDENCE.) IA/1/2015	09-09-2020	Venkateshareddy N Vs Krishnareddy N	B.C.SRIRAMA REDDY
35	O.S. 1493/2017 (EVIDENCE.) IA/1/2017	09-09-2020	Keshava H Vs Chikkapatalappa	B Ramesh
36	O.S. 1517/2017 (EVIDENCE.) IA/1/2017	09-09-2020	Hanumantha Raja T A Vs Anjanappa	
37	O.S. 1527/2017 (EVIDENCE.) IA/1/2017	09-09-2020	Munikrishna Vs Papanna	
38	O.S. 1539/2017 (EVIDENCE.) IA/1/2017	09-09-2020	Krishnappa Vs Pilla Muniyamma	
39	O.S. 790/2018 (EVIDENCE.) IA/1/2018	09-09-2020	Lakshmana Vs Mariyappa	Y.N. Ramanna

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
B.N .SUJATHA
PRL.SENIOR CIVIL JUDGE
Cause List Date: 13-07-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
40	O.S. 606/2020 (SUMMONS) IA/1/2020	10-09-2020	SHIVARATHNA K Vs CHOKAPPA	BABU G N
STEPS				
41	O.S. 509/2015 (SUMMONS) IA/1/2015	10-09-2020	Rathnamma Vs Chennamma	Prasanna Kumar
42	O.S. 471/2019 (SUMMONS)	10-09-2020	Chaithra Vs Krishna Murthy M	KANTHARAJIAH
43	O.S. 1395/2019 (SUMMONS) IA/1/2019	10-09-2020	Nagarathna Vs Narayanappa	K S N
SUMMONS				
44	O.S. 426/2018 (SUMMONS) IA/1/2018 IA/2/2018 IA/3/2018 IA/4/2018	10-09-2020	Lokesh C Vs Ramanjinappa	Harisha M V
45	O.S. 599/2020 (SUMMONS) IA/1/2020	10-09-2020	Konda Reddy P Vs Srinivasa Reddy P	Manjunath Reddy J
46	Misc 159/2019 (NOTICE) IA/1/2019 IA/2/2019	10-09-2020	Muniyamma Vs Seenamma	Prakash M
PLNTF EVIDENCE				
47	O.S. 1066/2018 (EVIDENCE.)	11-09-2020	Muniyamma Vs Muniyappa	G A Srikante Gowda
48	O.S. 1528/2018 (EVIDENCE.) /1/2018 /2/2018	11-09-2020	SAMIULLA S. Vs NESANALINI KUMAR S.	N MAHENDRA NATHA
49	M.V.C. 36/2019 (EVIDENCE.)	11-09-2020	RAMANJI .N. Vs DEVAMMA	P. SURESH
50	O.S. 656/2019 (EVIDENCE.) IA/1/2019	11-09-2020	Munivenkatappa Vs Gowramma	PRAKASH T.HEBBAR
51	O.S. 769/2019 (EVIDENCE.) IA/1/2019 IA/2/2019 IA/3/2019	11-09-2020	ARUNKUMAR B G Vs GOPALKRISHNA	G P

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
B.N .SUJATHA
PRL.SENIOR CIVIL JUDGE
Cause List Date: 13-07-2020

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52	Misc 145/2019 (EVIDENCE.) IA/1/2019	11-09-2020	Master Mukesh Vs Kashiyamma	G Vinay
53	O.S. 1176/2019 (EVIDENCE.) IA/1/2019	11-09-2020	Prabhavathi D Vs Mahadevappa M	T P Shivananda
54	O.S. 1410/2019 (EVIDENCE.) IA/1/2019	11-09-2020	Minirangaiah Vs Kantharaju	Nanda Kumar B L
55	O.S. 1781/2019 (EVIDENCE.) IA/1/2019	11-09-2020	Anjinamma Vs Karagappa	Reddy and Reddy
56	M.C. 431/2019 (APPEARANCE OF PARTY)	11-09-2020	Abhishek Kumar Rai Vs NIL	Radesh K
57	O.S. 730/2015 (SUMMONS) IA/1/2015	19-09-2020	Rathanamma Vs Muniyamma	Ananda M T
58	O.S. 738/2015 (SUMMONS) IA/1/2015	19-09-2020	Govardhan Vs Gangadhara B	L.DEVANAND
59	O.S. 759/2018 (SUMMONS) IA/1/2018	19-09-2020	Shakeela Vs Shaheen Taj	L.G
60	O.S. 1098/2018 (SUMMONS) IA/1/2018	19-09-2020	Indramma P alias Indra Vs Keshava Reddy C	V Anand
OBJECTION ON IA				
61	O.S. 587/2015 (SUMMONS) IA/1/2015	19-09-2020	Lakshamma Vs Jayamma	MANJUNATHA REDDY
62	O.S. 1444/2018 (SUMMONS) IA/1/2018	19-09-2020	Madan Lal N Vs Sarala S	A Shivaram

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
IRANAGOUDA K KABBUR
II ADDL.SENIOR CIVIL JUDGE
Cause List Date: 13-07-2020

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<u>11:00 A.M - 12:00 P.M</u>				
1	O.S. 1231/2017 (HEARING) IA/1/2017 IA/2/2017		Nagamma Vs Krishnappa N S	R Venkatesh
2	O.S. 1468/2017 (HEARING) IA/1/2017		Rakshith S Vs Srinivas V H	
3	O.S. 505/2020 (HEARING) IA/1/2020		VENKATESH M Vs AGADURAPPA	PRAMILA
4	O.S. 608/2020 (HEARING) IA/1/2020		MALAI AH Vs VENKATRAMANASWAMY	K SURESH DESAI
5	O.S. 1042/2012 (ARGUMENTS.) IA/1/2012		Pillamma alias Jayamma Vs Venkatappa	G.R. VENKATARAMANA REDDY
<u>3:00 P.M - 4:00 P.M</u>				
6	M.C. 119/2020 (ORDERS.) IA/1/2020		PALLAVI Y G Vs NIL	A C SUBRAMANYA
AMENDMENT				
7	O.S. 845/2013 (SUMMONS) IA/1/2013 IA/2/2013		Farah Oomerbhoy Vs Niki Lawyer	Nayak and Srikumar
ISSUE COMMISSIONER WARRANT				
8	EX 21/2018 (SUMMONS)		Sriram Reddy N Vs Bhadramma	Raghunandan A R
9	O.S. 433/2018 (A.D.R) IA/1/2018		Gangamma Vs Narasimhaiah	Harish Kumar M
Cases listed below are adjourned due to Covid 19				
10	O.S. 749/2017 (EVIDENCE.) IA/1/2017	06-08-2020	Srinivasa Murthy M S Vs Mohammed Shafiulla	
11	O.S. 1351/2017 (SUMMONS) IA/1/2017	26-08-2020	Narayanappa M Vs Munivenkatamma	
12	O.S. 1370/2017 (SUMMONS) IA/1/2017 IA/2/2017	26-08-2020	Mohanreddy S Vs Krishnaveni L	

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
IRANAGOUDA K KABBUR
II ADDL.SENIOR CIVIL JUDGE
Cause List Date: 13-07-2020

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13	O.S. 1411/2017 (SUMMONS)	26-08-2020	Yellamma Vs Akkamma	Jeevan
14	O.S. 1453/2017 (SUMMONS) IA/1/2017 IA/2/2017	26-08-2020	Deepak A Vs Lalitha A	Sumanth L Bharadwaj
15	O.S. 1516/2017 (SUMMONS) IA/1/2017	26-08-2020	Gopalappa Vs Narayanaswamy	
16	O.S. 1554/2017 (SUMMONS) IA/1/2017	26-08-2020	Papanna Vs Thimmakka	Srinivasappa
17	R.A. 70/2017 (SUMMONS) IA/1/2017	26-08-2020	Venkataramanappa T A Vs Padmamma	Jayaraj D.S.
18	O.S. 1561/2017 (SUMMONS) IA/1/2017	26-08-2020	Venkatesh Vs Mallappa	Manjunatha Law Chambers
19	O.S. 1688/2017 (SUMMONS) IA/1/2017	26-08-2020	Arogya Swamy Vs Aralappa	Shivalingappa
20	O.S. 1694/2017 (SUMMONS) IA/1/2017	26-08-2020	Siddappa Vs Parvathamma	Abhinav
21	O.S. 1/2018 (SUMMONS) IA/1/2017 IA/2/2017	26-08-2020	VENKATARAMANAPPA.M Vs VENKATALAKSHMAMMA AND OTHERS	M.D.BASAVANNA
22	O.S. 101/2018 (SUMMONS)	26-08-2020	Canara Bank Rep by Balakrishna G M Vs Bibifathima Swasahaya Sanga	T M Jayakrishnappa
23	O.S. 225/2018 (SUMMONS) IA/1/2018	26-08-2020	Jagannatha Rao Vs Gangubai	N D Vinayakumar
24	O.S. 235/2018 (SUMMONS) IA/1/2018	26-08-2020	Pathima Bee Vs Hasmath Bee	M V V
25	FDP 55/2011 (SUMMONS)	27-08-2020	MUNIRATHNAMMA Vs NANJAMMA SINCE DEAD RESPONDENT NO.2 IS THE ONLY LEGAL REPRESENTATIVE WHO WAS ON RECORD	S. SURENDRA N.GOVINDE GOWDA

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
IRANAGOUDA K KABBUR
II ADDL.SENIOR CIVIL JUDGE
Cause List Date: 13-07-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
26	O.S. 714/2013 (SUMMONS) IA/1/2013	27-08-2020	Nagaveni.N Vs Kodandarama Reddy.N	P.A.Krishna Reddy
27	O.S. 762/2017 (SUMMONS) IA/1/2017	27-08-2020	Kavya Vs Chikkamuniramanna	
28	O.S. 770/2017 (SUMMONS) IA/1/2017	27-08-2020	Damodharan K. Vs Sumitha K.	
29	O.S. 860/2017 (SUMMONS) IA/1/2017	27-08-2020	Leelavathi Vs Venkataswamappa	
30	O.S. 893/2017 (SUMMONS) IA/1/2017 IA/2/2017	27-08-2020	Ramachandra P Vs Thomas Abraham	
31	O.S. 929/2017 (SUMMONS) IA/1/2017	27-08-2020	Guramma Vs Puttappa	B V M
32	R.A. 51/2017 (SUMMONS) IA/1/2017	27-08-2020	Krishnappa Vs Muniyappa N	
33	O.S. 936/2017 (SUMMONS) IA/1/2017	27-08-2020	Muniyamma Vs Annayappa	
34	O.S. 1003/2017 (SUMMONS) IA/1/2017	27-08-2020	Pillamma Vs Sarojamma	D Jayaramaiah
35	O.S. 1005/2017 (SUMMONS) IA/1/2017 IA/2/2017	27-08-2020	Ravichandra H R Vs Sreekandan Nair	Legal One
36	O.S. 1047/2017 (SUMMONS) IA/1/2017	27-08-2020	Akkayamma Vs Muni Akkayamma	Chandra and Chandra Asso.
37	O.S. 1048/2017 (SUMMONS)	27-08-2020	Iftakar S K Vs Ayesha S K	N Bayya Reddy
38	O.S. 1123/2017 (SUMMONS) IA/1/2017	27-08-2020	Ramesh Kumar Pattar Vs Thimmakka	A V A
39	O.S. 1208/2017 (SUMMONS) IA/1/2017	27-08-2020	Rajamma alias Rajeshwari Vs Channamma	
40	O.S. 1293/2017 (SUMMONS) IA/1/2017	27-08-2020	Anil chacko Joseph Vs Joseph Chacko	Anil Reddy

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
IRANAGOUDA K KABBUR
II ADDL.SENIOR CIVIL JUDGE
Cause List Date: 13-07-2020

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41	O.S. 1318/2017 (SUMMONS) IA/1/2017	27-08-2020	Indushekar Vs Ramegowda B R	
42	O.S. 238/2018 (SUMMONS)	01-09-2020	Krishnamma Vs Venkatesh S	M V
43	O.S. 367/2018 (SUMMONS) IA/1/2018	01-09-2020	Hanumantha Vs Lankeppa	K R Puttaraju
44	O.S. 372/2018 (SUMMONS) IA/1/2018	01-09-2020	Srinivas H Vs Balasubramanyam T R	D M Kumar
45	O.S. 383/2018 (SUMMONS)	01-09-2020	M/s HDFC Bank Ltd., Rep by Mohammed Mumtaz Vs Munivenkatamma	R Prabhakar
46	O.S. 463/2018 (SUMMONS) IA/1/2018	07-09-2020	Ramachandrappa V Vs Chikke Gowda, Dead by LRS Narayana Gowda	Muniraju K R
47	O.S. 472/2018 (SUMMONS) IA/1/2018	07-09-2020	Prakash H M Vs Mariyappa M	A M Suresh Reddy
48	O.S. 548/2018 (SUMMONS) IA/1/2018	07-09-2020	Anusuyamma Vs Thimmakka	V C
49	O.S. 573/2018 (SUMMONS) IA/1/2018	07-09-2020	Sriramappa Vs Lakshamma	N K Muniraju
50	O.S. 607/2018 (SUMMONS)	07-09-2020	Sathish K Vs Padmavathi H S	Muniraju
51	O.S. 643/2018 (SUMMONS) IA/1/2018	07-09-2020	Srinivas H Vs Devaraj B M	D M Kumar
52	O.S. 737/2018 (SUMMONS) IA/1/2018 IA/2/2018	07-09-2020	NANJUNDAPPA Vs BHARATHAMMA Y R	R. KRISHNAPPA
53	FDP 19/2018 (SUMMONS) IA/1/2018	07-09-2020	Muniyappa alias Bodappa dead by Lrs Eramma Vs Yallappa	M S
54	R.A. 68/2018 (SUMMONS) IA/1/2018	07-09-2020	TAYGETA FARM, Rep. Balakrishna V L Vs FRANCIES	V GOPINATH

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
IRANAGOUDA K KABBUR
II ADDL.SENIOR CIVIL JUDGE
Cause List Date: 13-07-2020

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55	O.S. 933/2018 (SUMMONS) IA/1/2018	07-09-2020	Ravikumar K Vs Krishnappa M C	SRINIVAS
56	O.S. 950/2018 (SUMMONS)	07-09-2020	Canara Bank Rep. by Lloyd Xavier Raja Vs Murali A	R A Mohan
57	O.S. 983/2018 (SUMMONS) IA/1/2018	07-09-2020	Shivaprasad K V Vs Shankarappa K V	Ananda V
58	O.S. 1061/2018 (SUMMONS) IA/1/2018	07-09-2020	Naagalakshmi Vs Manjula	Lokesh K V
59	O.S. 1119/2018 (SUMMONS) IA/1/2018	07-09-2020	Ramadevi Vs Subbamma	L Manjula
60	O.S. 1193/2018 (SUMMONS) IA/1/2018	15-09-2020	Kamamma Vs Lakshamma	A Ananda
61	O.S. 1423/2018 (SUMMONS) IA/1/2018	15-09-2020	Girish M Vs Namratha Thirumale	M L Gowda
62	O.S. 1440/2018 (SUMMONS)	15-09-2020	Central Bank of India, Rep. by Sushanth Kumar Sinha Vs Anil Kumar N	N K Muniraju
63	O.S. 188/2019 (SUMMONS) IA/1/2019	15-09-2020	M/s LGCL Urban Homes Private Limited, Rep. Kiran Kumar Vs Jangama Reddy	B S R
64	O.S. 490/2019 (SUMMONS) IA/1/2019	15-09-2020	Fracis C Vs Chinnappa J	M S Nandish
65	O.S. 565/2019 (SUMMONS) IA/1/2019	15-09-2020	Harish N Vs Narayanappa V	H L N
66	O.S. 674/2019 (SUMMONS) IA/1/2019	15-09-2020	Sunandamma Vs Manjula	Anand Kumar K
67	O.S. 684/2019 (SUMMONS) IA/3/2019 IA/4/2019 IA/5/2019 IA/1/2019 IA/2/2019	15-09-2020	Melamma Vs Vijayakumar	C R Krishnappa

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
IRANAGOUDA K KABBUR
II ADDL.SENIOR CIVIL JUDGE
Cause List Date: 13-07-2020

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68	O.S. 744/2019 (SUMMONS) IA/1/2019	15-09-2020	SAROJAMMA Vs CHENNA VEERAMMA	P Anand
69	O.S. 880/2019 (SUMMONS) IA/1/2019	15-09-2020	Pillappa H S Vs Munirathnamma	S S M
70	O.S. 896/2019 (SUMMONS) IA/1/2019	15-09-2020	Murgesh D Vs Amar Kumar Gowda	T A K
71	O.S. 903/2019 (SUMMONS) IA/1/2019	15-09-2020	Mallamma Vs Narendra Babu T	N G G
72	O.S. 1057/2019 (SUMMONS) IA/1/2019	15-09-2020	Munirathnamma Vs Sampangi	H L R
73	O.S. 1207/2019 (SUMMONS) IA/1/2019	15-09-2020	Yathisha Vs Rajappa	Sanjay Kumar S
74	O.S. 1238/2019 (SUMMONS) IA/1/2019	15-09-2020	Nagaveni Vs Nagamma	Naveen Kumar
75	O.S. 1650/2019 (SUMMONS) IA/1/2019 IA/2/2019	15-09-2020	Nagaraj Vs Nagappa	Babu
76	O.S. 1655/2019 (SUMMONS) IA/1/2019	15-09-2020	Balaraju R Vs Eerappa	R S Prasanna Kumar
77	FDP 34/2013 (NOTICE)	18-09-2020	Josphin Mary Vs Chowramma	D.J.Govindaraju
(O.S./0001008/2006)				
78	EX 76/2016 (NOTICE)	18-09-2020	Thimmarayappa Vs Subramani N	
79	Misc 125/2018 (NOTICE) IA/1/2018	18-09-2020	Munilakshamma Vs Ramaiah, Since dead by his LRs Lakshamma	V Shankarappa
80	M.A. 30/2019 (NOTICE) IA/1/2019	18-09-2020	Mune Gowda Vs Ramanna	M N Ningaraj
PLNTF EVIDENCE				
81	O.S. 510/2019 (A.D.R) IA/1/2019	18-09-2020	Honnamma Vs Lakkanna	R Raghunatha

STEPS

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
IRANAGOUDA K KABBUR
II ADDL.SENIOR CIVIL JUDGE
Cause List Date: 13-07-2020

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82	O.S. 1396/2016 (A.D.R) IA/1/2016	18-09-2020	Ishwar Chandra M K Vs Jayamma S R	
83	O.S. 1707/2019 (SUMMONS) IA/1/2019 IA/2/2019	23-09-2020	MANJULA Vs NAGARAJU V	I DEVANANDA
84	O.S. 1725/2019 (SUMMONS) IA/1/2019 IA/2/2019	23-09-2020	Mohan Reddy K N Vs Asiya Zubair	Anupama
85	O.S. 1775/2019 (SUMMONS) IA/1/2019	23-09-2020	Jayaram Vs Ramaiah	K. Suresh Desai
86	O.S. 1791/2019 (SUMMONS) IA/1/2019 IA/2/2019	23-09-2020	Shantha Vs Gundamma	N Ramakrishna
87	O.S. 1808/2019 (SUMMONS) IA/1/2019 IA/2/2019	23-09-2020	Nagarajappa Vs Dyavanna	Srihari P V
88	O.S. 1813/2019 (SUMMONS)	23-09-2020	Sanaulla Khan Vs Ameer Khan	S N T
89	O.S. 1843/2019 (SUMMONS)	23-09-2020	Gangamma Vs Muniraju	M S A
90	O.S. 1896/2019 (SUMMONS) IA/1/2019	23-09-2020	Venkatesh M Vs Munigangappa	L Suresh
91	O.S. 1920/2019 (SUMMONS) IA/1/2019	23-09-2020	Muniramappa Vs Muniyellamma	M R V
92	O.S. 67/2020 (SUMMONS) IA/1/2020	23-09-2020	GOWRAMMA Vs NAGAMMA	MANJUNATH T
93	O.S. 89/2020 (SUMMONS) IA/1/2020	23-09-2020	Krishnaveni Vs Sampath Kumar	M.Nagaraju
94	O.S. 152/2020 (SUMMONS) IA/1/2020	23-09-2020	Muniraju Vs Nagappa alias Chikka Nagappa	Srirama

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
K M ANANDA
IV ADDL SENIOR CIVIL JUDGE
Cause List Date: 13-07-2020


Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
11:00 A.M - 12:00 P.M				
1	O.S. 565/2020 (SUMMONS) IA/1/2020		Vinod P Vs Nagaveni M	K.T.DAKAPPA
OBECTION				
2	Misc 160/2019 (SUMMONS) IA/1/2019 IA/2/2019		Muniyappa Vs Munikenchappa, Since deceased by his Lrs	Mune Gowda
3	R.A. 40/2020 (NOTICE) IA/1/2020		REVANNA B Vs BYRAPPA MAYANNA GOWDA ALIAS GOWDA B M	V B SHIVAKUMAR
12:00 P.M - 1:00 P.M				
OBECTION				
4	O.S. 390/2013 (SUMMONS) IA/1/2013		Nagamma Vs Papamma	Prasanna
5	O.S. 1773/2019 (HEARING) IA/1/2019		Ravikumar Vs Muniyamma	C Rajanna
6	O.S. 645/2020 (FIRST HEARING) IA/1/2020		MUNIYAPPA K B Vs ANJINAPPA B G	NAGESH S
7	O.S. 655/2020 (FIRST HEARING) IA/1/2020		VENKATESH N Vs NARASAMMA	BHASKAR D
3:00 P.M - 4:00 P.M				
HEARING ON IA				
8	O.S. 338/2008 (SUMMONS) IA/1/2008		KOMALA @ GANGAMMA Vs SEETHAMMA	
9	O.S. 636/2010 (ARGUMENTS.) IA/1/2010 IA/2/2010		P KEMPANNA Vs THE STATE OF KARNATAKA	G.PAPI REDDY
10	R.A. 96/2011 (ARGUMENTS.) IA/1/2011		ASMA Vs CHANDRASHEKAR.M.R.	SYED MUBASHEER AHMED
11	FDP 22/2012 (ARGUMENTS.)		R.Francis Vs Shanthamma	MANJUNATHA REDDY
4:00 P.M - 5:00 P.M				

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
K M ANANDA
IV ADDL SENIOR CIVIL JUDGE
Cause List Date: 13-07-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
12	O.S. 424/2014 (ARGUMENTS.) IA/1/2014		Raja Reddy A Vs Jnana Prakash	Arvind M
13	O.S. 467/2014 (ARGUMENTS.) IA/1/2014		Lakshmamma Vs Akkayamma	R K
Cases listed below are adjourned due to Covid 19				
14	O.S. 1002/2009 (SUMMONS) IA/1/2009	05-10-2020	SANJEEVAMMA Vs CHOWDAPPA	K.RAJENDRA PRASAD
15	O.S. 641/2015 (SUMMONS) IA/1/2015	05-10-2020	Hanumantharayappa M Vs Munianjinaappa	D L S
16	O.S. 812/2015 (SUMMONS) IA/1/2015	05-10-2020	Narayanamma Vs Veerappa	R.LOKESH
17	O.S. 858/2015 (SUMMONS) IA/1/2015	05-10-2020	Ganeshappa S Vs Muniyappa C	Milind Dange
18	O.S. 946/2015 (SUMMONS)	05-10-2020	Leelavathi Vs Pillamma	G M
19	O.S. 118/2016 (SUMMONS) IA/1/2016	05-10-2020	PRABHAVATHI M Vs CHIKKAMUNISWAMY	
20	O.S. 119/2016 (SUMMONS) IA/1/2016	05-10-2020	Ramakrishna Reddy G Vs Rajanna	Sadashivareddy
21	O.S. 120/2016 (SUMMONS) IA/1/2016	05-10-2020	SUGUNA Vs MADANAGIRIYAMMA	
22	O.S. 186/2016 (SUMMONS) IA/1/2016	05-10-2020	Yallamma Vs Kenchamma	H.M. ANANDA KUMAR
23	FDP 8/2016 (SUMMONS)	05-10-2020	Vanamala Vs Guruva Reddy	S N M
24	Misc 9/2016 (SUMMONS) IA/1/2016	05-10-2020	SOMASHEKAR V Vs GOPALACHARI K V	B.V KRISHNAPPA AND ASSOCIATION
25	O.S. 302/2016 (SUMMONS) IA/1/2016	05-10-2020	Nagaratnamma Vs Sakamma	Babu D R

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
K M ANANDA
IV ADDL SENIOR CIVIL JUDGE
Cause List Date: 13-07-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
26	R.A. 75/2012 (ARGUMENTS.) IA/1/2012 IA/2/2012	05-10-2020	Krishna Murthy Vs Puttanna	M.D.Basavanna
27	R.A. 128/2012 (ARGUMENTS.)	05-10-2020	Ashok Chand.K Vs Nagaraja	V.Anand
(O.S./0001362/2005)				
28	R.A. 148/2012 (ARGUMENTS.) IA/1/2012 IA/2/2012	05-10-2020	Rama Mani.N Vs Lakshamma	H.Mare Gowda
(O.S./0000066/2010)				
29	FDP 2/2013 (ARGUMENTS.)	05-10-2020	Gowramma Vs Venkatamma	B.Ramesh
(O.S./0000030/1990)				
30	R.A. 109/2013 (ARGUMENTS.) IA/1/2013 IA/2/2013	05-10-2020	Dodda Ramanna Vs Narayanamma	M.D.Basavanna
(O.S./0000201/2008)				
31	M.A. 116/2013 (ARGUMENTS.) IA/1/2013	05-10-2020	Rame Gowda H N Vs Lakshamma	Rajanna
32	M.A. 117/2013 (ARGUMENTS.) IA/1/2013	05-10-2020	Rame Gowda H N Vs Lalitha	Rajanna
33	M.A. 118/2013 (ARGUMENTS.) IA/1/2013	05-10-2020	Rame Gowda H N Vs Bashkar J S	Rajanna


10.7.20